

Rejection of application for certificate of registration

June 12, 2000

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on June 10, 2000 the application for certificate of registration submitted by Shree Shokhaji Finance & Investment Company Limited, Raja Bagicha, Durgabari Road, B, Deoghar, Bihar.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

P. V. Sadanandan
Asstt. Manager

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